ITEM NO.2 Court 3 (Video Conferencing) SECTION X

SUPREME COURT OF INDIA RECORD OF PROCEEDINGS

Writ Petition(s)(Civil) No(s). 841/2021

THE STATE OF MAHARASHTRA

Petitioner(s)

**VERSUS** 

UNION OF INDIA & ORS.

Respondent(s)

(FOR ADMISSION and IA No.91505/2021-GRANT OF INTERIM RELIEF and IA No.91506/2021-EXEMPTION FROM FILING O.T. and IA No.91507/2021-EXEMPTION FROM FILING AFFIDAVIT )

Date: 23-09-2021 This petition was called on for hearing today.

CORAM :

HON'BLE MR. JUSTICE A.M. KHANWILKAR HON'BLE MR. JUSTICE DINESH MAHESHWARI HON'BLE MR. JUSTICE C.T. RAVIKUMAR

For Petitioner(s)

Mr. Sachin Patil, AOR

For Respondent(s)

Mr. Amrish Kumar, AOR Mr. Arvind S. Avhad, AOR

UPON hearing the counsel the Court made the following O R D E R  $\,$ 

In view of the letter circulated by the learned counsel for the petitioner seeking adjournment, list the matter on 26.10.2021.

(DEEPAK SINGH)
COURT MASTER (SH)

(VIDYA NEGI)
COURT MASTER (NSH)